

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

05.03.2021

M.A./350/395/2019

O.A./350/1509/2014

M.A./350/902/2019

M.A./350/903/2019

(EXECUTION OF THE ORDER)

ITEM NO:28

FOR APPLICANTS(S) Adv. :

GOUTAM PAUL

-V/S-

EASTERN RAILWAY

FOR RESPONDENTS(S) Adv.:

Mr. T. K. Biswas

Mr. K. Sarkar



Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for both sides are present.</p> <p>The cheque of Rs. 20,000/- as was directed produced by the Sr. DPO is being handed over to the ld. counsel for applicant.</p> <p>Therefore, personal appearance of Mr. Sanjay Kumar, Sr. DPO, Sealdah is dispensed with.</p> <p>Respondents to respond to the execution by way of compliance report within 4 weeks to clarify how the order has been complied with.</p> <p>The order passed in the CPC is satisfied.</p> <p>List on 30.04.2021.</p> <p style="text-align: right;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p> <p style="text-align: center;">pd</p>